

HIGH COURT OF SIKKIM
GANGTOK

No.: 43/ESTT./HCS

Date : 21/11/2025

N-O-T-I-F-I-C-A-T-I-O-N

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to convert two(02) vacant posts of **Lower Division Assistant-cum-Typist(Level-8)(Group 'C')** in the Establishment of High Court of Sikkim, to that of **Protocol-cum-Liaison Officer**(02 Nos.) in the same pay matrix, with immediate effect, requiring the qualifications specified in the Employment Notice No.47/ESTT./HCS dated 03.11.2025, issued by this Registry.

By Order,

sd/-
(Prajwal Khatiwada)
Registrar General

Memo No 11272-82/HCS/ESTT.

Date : 21/11/2025

Copy to :-

1. Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim.
2. Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
3. Joint Registrar-cum-Senior Judgment Writer to Hon'ble Judge, High Court of Sikkim.
4. Registrar, High Court of Sikkim.
5. Registrar(Judicial Service), High Court of Sikkim.
6. Central Project Coordinator, High Court of Sikkim.
7. Secretary, Home Department, Government of Sikkim for publication in Government Gazette.
8. Dedicated Pay & Accounts Extension Office, High Court of Sikkim.
9. Accounts Section, High Court of Sikkim.
10. All Section In-charge, High Court of Sikkim.
11. Personal file.
12. File and
13. Guard file.


Joint Registrar